श्री अर्जुन मोदी जी

14/2/26

Declaration of Assets and Liabilities

Year 2026

I, NILU, ~~son~~/daughter/~~wife~~ of ARJUN MODI,
aged 40 YEARS years, belonging to BIHAR LEGISLATIVE ASSEMBELY, PATN
service and presently working as ASSISTANT SUB MARSHAL
give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. **Details of movable assets**
(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	25000/-	MANJULA DEVI			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20000/-	NIL	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	"	"	"	"
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	7500/- Half yearly LIC R.D- 12000/-	"	"	"	"
(v)	Motor Vehicles (details of make, etc.)	Nil	"	"	"	"
(vi)	Jewellery (give details of weight and value)	10 gm gold 100 gm silver	50 gm gold 200 gm silver	"	"	"
(vii)	Other assets, such as values of claims / interests	Nil	Nil	"	"	"

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc., Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	"	"	"	"	"
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	"	"	"	"
(IV)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	"	"	"	"
(V)	Others (such as interest in property)	"	"	"	"	"

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(I) Loans from Banks	Nil	Nil
	(II) Loans from financial institutions	"	"
	(III) Government Dues: (a) dues to departments dealing with government accommodation	"	"
	(b) dues to departments dealing with supply of water	"	"
	(c) dues to departments dealing with supply of electricity	"	"

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	"	"
	(f) Other dues, if any	"	"
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AXOPN0902H	"
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	"	"
	(iii) Sales Tax [Only in case of proprietary business]	"	"
	(iv) Property Tax	"	"

C. Personal Detail

GPF/CPF/PRAN No. :- 110024647928

Gender :- F (M/F)

Date of Birth :- 28 02 1986 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- ASSISTANT SUB MARSHAL B.V.S. PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- LAKHISHARI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....Nily.....

Name of Employee: .....NILY.....

Designation:...ASSISTANT SUB MARSHAL

Department:...BIHAR VIDHAN SABHA

Place:..PATNA.....

Date:...12-02-26.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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